- (b) if so, whether Government has taken any step in this direction; and
- (c) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) to (c) No, Sir. However, a Memorandum of Understanding (MoU) was signed on 25.4.1998 between the two countries for cooperation in Agriculture and allied sectors.

Concession to farmers through rural credit co-operative institutions

1345. SHRI D. KUPENDRA REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of co-operative institutions in the country and the number out of them working under profit, State/UT-wise;
- (b) whether Government has given any concessions to farmers through rural credit co-operative institutions during the last three years, if so, the details thereof; and
- (c) whether the concessions and waivers have helped the farmers and cooperatives, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The rural cooperative credit structure comprises short term and long term cooperative credit structures.

Primary Agricultural Cooperative Societies (PACS), District Central Cooperative Banks (DCCBs) and State Cooperative Banks (StCBs) comprise the short term cooperative credit structure. Out of the 370 DCCBs, 362 DCCBs have reported data for the year ended 31st March 2015. Of these, 304 have reported profit. Out of 32 StCBs in the country, 28 reported profit.

State Co-operative Agriculture and Rural Development Banks (SCARDBs) comprise the long term cooperative credit structure. As on 31.03.2015, out of 20 SCARDBs, 13 were fully functional (as reported by banks). Out of these, 9 have reported profit.

The State/Union Territory-wise number of Multi-State Cooperative Societies registered under Multi State Cooperative Societies Act, 2002, the Act administered by the Government of India, are given in the Statement-I (See below). Details of Societies registered in States under their respective Cooperative societies Acts are not maintained by the Government of India.

(b) The Government of India had launched Interest Subvention Scheme in the year 2006-07 under which Interest Subvention of 2% per annum is provided to Public Sector Banks (PSBs), Cooperative Banks (CBs) and Regional Rural Banks (RRBs) on their own funds used for short term crop loans upto ₹ 3,00,000/- per farmer provided the lending institutions make available short-term credit at the ground level at 7% per annum to farmers. In addition to above, a scheme was introduced from 2009-10 for providing additional interest subvention to the prompt paying farmers wherein presently 3% Interest Subvention as an incentive to prompt payee farmers is given. This subvention is available to farmers on the short term production credit upto maximum amount of ₹ 3.00 lakh availed during the year. Thus the prompt paying farmers are getting short term crop loans @4% per annum from various banks.

The details of Interest Subvention released by Cooperative Banks during the last three years is furnished as Statement-II (See below).

Furthermore, the Cooperative Banks of Short Term Cooperative Credit Structure (STCCS) get short term refinance from the National Bank for Agriculture and Rural Development (NABARD) at the concessional rate of 4.5% under the provisions made by the Government through Short Term Cooperative Rural Credit (STCRC) Fund.

(c) The concessions and waivers have helped enhancing production and ensuring availability of adequate credit to the farmers.

The Agricultural Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS, 2008) was announced in the Union Budget 2008-09 and detailed guidelines for ADWDRS, 2008 were issued on 28.05.2008. The Scheme covered 3.73 crore farmers to the extent of ₹ 52,259.86 crore. The debt waiver portion of the ADWDRS, 2008 was closed by its due date i.e. 30.06.2008, while the debt relief portion of the Scheme was extended till 31.12.2009 and further upto 30.06.2010. Further, NABARD has conducted study on Interest Subvention Scheme, inter-alia indicating the positive impact of scheme for farmers.

Statement-I List of Registered Societies from 1986 onwards under MSCS, 2002 (as on 25.7.2016)

Sl. No.	State/UT	No. of Societies
1.	Andhra Pradesh	18
2.	Arunachal Pradesh	1
3.	Assam	5
4.	Bihar	16
5.	Chandigarh	1
6.	Chhattisgarh	8

Written Answers to

Sl. No.	State/UT	No. of Societies
7.	Dadra and Nagar Haveli	1
8.	Goa	2
9.	Gujarat	34
10.	Haryana	12
11.	Himachal Pradesh	2
12.	Jharkhand	9
13.	Karnataka	24
14.	Kerala	20
15.	Madhya Pradesh	26
16.	Maharashtra	554
17.	Manipur	1
18.	Nagaland	1
19.	New Delhi	130
20.	Odisha	19
21.	Puducherry	5
22.	Punjab	23
23.	Rajasthan	71
24.	Sikkim	1
25.	Tamil Nadu	84
26.	Telangana	1
27.	Uttar Pradesh	132
28.	Uttarakhand	4
29.	West Bengal	47
	Total	1252
	No. of registered societies under MSCS, 2002 before 1986	167*
	Grand Total	1419

^{*} Note: 167 No. of registered societies under MISCS, 2002 before 1986 and 9 Societies had been deregistered after 1986

Amount in ₹

Statement-II

Details of interest subvention released to Co-operative Banks under IS

Scheme 2012-13, 2013-14 and 2014-15

Name of the SCB IS Scheme 2012-13 Total IS Scheme 2013-14 Total IS Scheme 2014-15 Total IS to Banks Incentive to farmers Andaman and Nicobar SCB Andhra Pradesh SCB Arunachal Pradesh SCB -1348989 -1248035 Assam SCB Bihar SCB Chhattisgarh SCB Goa SCB Gujarat SCB Haryana SCB Himachal Pradesh SCB 10. 11. Jammu and Kashmir SCB 12. Jharkhand Karnataka SCB S45251858

1	2	3	4	5	6	7	8	9	10	11
14.	Kerala SCB	327494293	295006985	622501278	465460883	348863143	814324026	0	0	0
15.	Madhya Pradesh SCB	343915348	1241122063	1585037411	433388617	1534174590	1967563207	0	0	0
16.	Maharashtra SCB	1287495036	2257102864	3544597900	1169886724	2439434802	3609321526	0	0	0
17.	Manipur SCB	0	0	0	0	0	0	0	0	0
18.	Meghalaya SCB	526980	196895	723875	1004855	573543	1578398	0	0	0
19.	Mizoram SCB	340300	350667	690967	307953	398865	706818	0	0	0
20.	Nagaland SCB	0	0	0	0	0	0	0	0	0
21.	New Delhi SCB	156955	0	156955	175223	06028	18.1251	0		
22.	Odisha SCB	401871881	543956000	945827881	516497205	739865000	1256362205	0	0	0
23.	Pondicherry SCB	812977	548581	1361558	531469	549892	1081361	0	0	0
24.	Punjab SCB	157495851	1348055000	1505550851	216947632	1469309000	1686256632	0	0	0
25.	Rajasthan SCB	363155052	1693703816	2056858868	557588294	2575300865	3132889159	0	0	0
26.	Sikkim SCB	660764	620958	1281722	639386	733175	1372561	0	0	0
27.	Tamil Nadu SCB	285153864	884449000	1169602864	359277680	1079467000	1438744680	0	0	0
28.	Tripura SCB	2526520	404190	2930710	2229165	969660	3198825	0	0	0
29.	Uttar Pradesh SCB	79312614	584042842	663355456	335302768	813747926	1149050694	184690840	2844027	187534867
30.	Uttarakhand SCB	99457496	76320000	175777496	79890348	88511000	168401348	0	0	0
31.	West Bengal SCB	172285590.3	262710007	434995597.3	176425263	335527368	511952631	0	0	0
	Total	5448789550	14943497698	20392287248	6603754953	17005245023	23608999976	679611642	2890938	682502580

Abbreviation used: SCB: State Cooperative Bank

Unstarred Questions

[29 July, 2016]